

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 13-01-19TO 17-01-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBER S</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
	FINAL ORDERS			
1	<u>ST/53575,54202/2014</u>	51780-51781/2019	10/1/2020	13/1/2020
2	<u>ST/53022/2014</u>	51783/2019	10/1/2020	13/1/2020
3	<u>ST/53155/2016</u>	51784/2019	10/1/2020	13/1/2020
4	<u>ST/51609/2016</u>	50011/2020	10/1/2020	13/1/2020
5	<u>ST/53014/2015</u>	50014/20120	10/1/2020	13/1/2020
6	<u>C/52144/2019</u>	50015/2020	14/1/2020	16/1/2020
7	<u>ST/51175/2016</u>	50022/2020	10/1/2020	13/1/2020
8	<u>ST/51221/2019</u>	50023/2020	10/1/2020	13/1/2020
9	<u>ST/53182/2015</u>	50025/2020	14/1/2020	16/1/2020
10	<u>ST/51607/2019</u>	50026/2020	14/1/2020	16/1/2020
11	<u>ST/51174/2016</u>	50029/2020	14/1/2020	16/1/2020
12	<u>C/50459,52151/2019,C/5209,52197,52272,52274,52406,52430,52507,52537,52667,52668,52696,52747,52748,53082,53157,53159,53238,53406,53423-53428,53461,53462,53658,53670/2018</u>	50031-50060/2020	14/1/2020	16/1/2020
13	<u>C/51768,51783,52269,52754/2019</u>	50063-50066/2020	10/1/2020	13/1/2020
14	<u>AD/52945/2019</u>	50071/2020	14/1/2020	16/1/2020
	MISC ORDERS			
1	<u>C/52800/2019</u>	50001/2020	14/1/2020	16/1/2020
2	<u>C/52796/2019</u>	50002/2020	14/1/2020	16/1/2020
3	<u>C/52795/2019</u>	50003/2020	14/1/2020	16/1/2020
4	<u>C/52794/2019</u>	50004/2020	14/1/2020	16/1/2020
5	<u>C/52793/2019</u>	50005/2020	14/1/2020	16/1/2020
6	<u>C/52797/2019</u>	50006/2020	14/1/2020	16/1/2020
7	<u>C/52798/2019</u>	50007/2020	14/1/2020	16/1/2020
8	<u>C/52799/2019</u>	50008/2020	14/1/2020	16/1/2020

9	C/51338/2018	50009/2020	14/1/2020	16/1/2020
10	C/51768/2018	50010/2020	14/1/2020	16/1/2020
12	ST/51273/2015	50011-50012/2020	10/1/2020	13/1/2020
12	C/52704/2019	50013/2020	14/1/2020	16/1/2020

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.


29/1/20
ASSTT. REGISTRAR

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